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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY.

Original Application No.519/89.

Shri N.C.Hirole.

... Applicant

v/s.

Director General,
Department of Posts,
Ministry of Communication,
New Delhi.

... Respondent.

Coram: Hon'ble Member(J), Shri M.B.Mujumdar,
Hon'ble Member(A), Shri M.Y.Priolkar.

Appearances:

Mr.D.V.Gangal, advocate
for the applicant and
Mr.R.H.Kirode, Asstt.
Superintendent of Post
Offices for the
respondents.

Oral Judgment:

(Per Shri M.B.Mujumdar, Member(J)) Dated: 23.1.1990

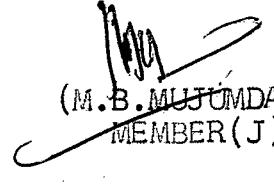
The applicant is working as Postal Assistant at the Paratwada Head Post Office, Amaravati District. He has filed this application under section 19 of the Administrative Tribunals Act, 1985 for getting his answer book of Paper No.IV of the Inspector of Post Office Examination held in September, 1988 re-valued in this Tribunal and to declare him successful in the examination for promotion to the post of Inspector of Post Offices. When the application came before us on 11.10.1989 Mr.Gangal learned advocate for the applicant on taking instructions from the applicant stated that the applicant would be satisfied if his answer book of Paper No.IV is called in this Tribunal and his marks are checked.

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2. On our directions Mr.R.H.Kirode, has brought answer book of Paper No.IV. We have seen the answer book carefully and found that all the answers are given marks and the total of the marks is correct. Hence we reject the application at admission stage itself, with no order as to costs.


(M.Y.PRIOLKAR)
MEMBER(A)


(M.B.MUJUMDAR)
MEMBER(J).

Judgment dt. 23.1.90
sent to parties
on 13.2.90.

Albowl
Judgment dt. 23.1.90
served on Respondent
on 10.2.90.

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26/2/90